

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 243 of 2015 & IA Nos. 396 of 2015, 397 of 2015 and 426 of 2015**

**Dated: 02<sup>nd</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Mumbai International Airport Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri with  
Mr. Avijeet Lala and Ms. Molshree  
Bhatnagar  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and  
Mr. D.V. Raghu Vamsy for R.1  
  
Mr. Vishal Anand and Ms. Nishtha  
Kumar for R.2

**ORDER**

As per the learned counsel for the appellant, the rejoinder Affidavit has already been filed. Thus the pleadings are complete.

Post this appeal for arguments on **21<sup>st</sup> April, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt